

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5207
ANSWERED ON:25.04.2003
LICENCES CANCELLED BY SEBI
M.H. AMBAREESH;PUTTASWAMY GOWDA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the details of stock brokers and sub-stock brokers whose licenses have been cancelled by the SEBI during the last three years and upto March 31, 2003;
- (b) if so, the reasons therefor;
- (c) the details of stock brokers and sub-stock brokers whose cancelled licenses have been revoked by the SEBI within one to three months, after cancellation; and
- (d) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

- (a) to (d): Information is being collected and shall be laid on the table of the House.